

(ख) मंत्रालयों/विभागों से अनुरोध किया गया है कि वे यह सुनिश्चित करें कि इस परिपत्र में अन्तर्विष्ट अनुदेशों का उचित रूप से पालन हो।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir, the Hindi version of Ministry of Home Affairs Office Memorandum 46/4/68-Ests (A), dated the 23rd April, 1968 was issued on 31st May, 1968. A copy of this circular is placed on the Table of the House. (See Appendix LXV, Annexure No. 11)

(b) The Ministries/Departments are required to ensure that the instructions contained in the circular are properly observed.]

#### HONORARY MAGISTRATES IN DELHI

\*90. DR. BHAI MAHAVIR : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Executive Council of Delhi has recommended to the Central Government that the institution of Honorary Magistrates be abolished in Delhi; and

(b) if so, the steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) Yes, Sir.

(b) The recommendation in so far as it related to honorary judicial magistrates has been incorporated in the Union Territories (Separation of Judicial and Executive Functions) Bill, 1968 which was introduced in the Lok Sabha on 26th April, 1968. However, provision for appointing honorary executive magistrates has been retained in the Bill.

#### SETHUSAMUDRAM PROJECT

161. SHRI T. V. ANANDAN :

SHRI K. SUNDARAM :

Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the reply to Unstarred Question No. 112 given in the Rajya Sabha on the 1st May, 1968 and state:

(a) whether the report on Sethusamudram Project has since been received and examined;

†[ ] English translation.

(b) if so, what decision has been taken thereon; and

(c) whether Government will place a copy of the Report on the Table of the House.

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) The report on the Sethusamudram Project was received only on 2-7-1968 and is under examination by Government.

(b) Does not arise.

(c) Only a limited number of copies have been printed at Madras and the bulk of the copies is under dispatch to the Ministry. On receipt, the requisite number of copies will be placed in the Parliament Library.

#### ARCHIVAL LEGISLATION COMMITTEE

162. PROF. SAIYID NURUL HASAN : Will the Minister of EDUCATION be pleased to state:

(a) the decision taken on the report of the Archival Legislation Committee; and

(b) what steps have been taken, or are proposed to be taken, to implement such recommendations as have been accepted by Government?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): (a) and (b) The report of the Archival Legislation Committee contains a large number of recommendations. Decisions on a majority of these recommendations have already been taken and these are at varying stages of implementation. The remaining recommendations which involve initiating of Legislative measures and/or consultation with other Ministries, State Governments, etc., are still under consideration.

#### ADMISSION IN ENGINEERING INSTITUTIONS

163. PROF. SAIYID NURUL HASAN : Will the Minister of EDUCATION be pleased to state the number of students admitted to the degree classes in the engineering and technical institutions all over the country during the sessions 1967-68 and 1968-69?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): 24,230 students were admitted to the first degree courses during 1967-68. Information is still awaited from institutions regarding admissions in the current academic session.